HIGH COURT OF TRIPURA

STATEMENT SHOWING THE PENDENCY OF FAMILY COURT RELATED CASES AS ON 28.02.2022

SI. No.	Category of cases (Family Court matters)	Pendency (As on 28.02.2022)
1	MAT App	38
2	FA	9
3	FAO	0
4	Criminal Revision Petition	19
	Total	66
Mor	nthly Reports regarding numbers of ca	ses relating to Family Court matters
SI. No	Name of the Family Courts	Number of cases pending
1	Family Court, Agartala	901
2	Additional Family Court, Agartala	919
3	Family Court, Udaipur	493
4	Family Court, Kailashahar	330
5	Family Court, Ambassa	30
6	Family Court, Khowai	200
7	Family Court, Sonamura	125
	Family Court, Dharmanagar	423
×		000
8	Family Court, Belonia	255

Monthly Reports regarding numbers of cases relating to Family Court matters pending in the District Courts other than the Family Courts as on 28.02.2022

SI. No	Name of the District	Number of cases pending
1	West Tripura Judicial District, Agartala	1
2	Gomati Judicial District	77
3	South Tripura Judicial District	34
4	Unakoti Judicial District	0
5	North Tripura Judicial District	100
6	Sepahijala Judicial District	59
7	Khowai Judicial District	0
8	Dhalai Judicial District	134
	Total	405
	Total pendency in Tripura as	on 28.02.2022
1	Family Courts	3676
2	District Courts other than the Family Courts	405
	Grand Total	4081